

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.2402/2019

VIDYA DROLIA & ORS.

Appellant(s)

VERSUS

DURGA TRADING CORPORATION

Respondent(s)

WITH

SLP(C) No. 5605-5606/2019 (XVI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 33156/2019, FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 33158/2019)

Diary No(s). 40679/2019 (XVII)

(FOR CONDONATION OF DELAY IN FILING SLP ON IA 175117/2019, FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 175118/2019 AND FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 175120/2019)

Date : 30-01-2020 This appeal and SLPs were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA  
HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s)

Mr. Debajyoti Basu, Adv.  
Ms. Soumya Dutta, AOR

Mr. Ajay Kumar, AOR

Mr. Ashok Kumar Jain, Adv.  
Mr. Amar Dave, Adv.  
Mr. Pankaj Jain, Adv.  
Mr. Bijoy Kumar Jain, AOR

For Respondent(s)

Mr. Nakul Dewan, Sr. Adv.  
Mr. Raghav Shankar, Adv.  
Mr. Pradhuman Gohil, Adv.  
Mrs. Taruna Singh Gohil, AOR  
Mr. Sambit Nanda, Adv.  
Mr. Rohan Naik, Adv.

Mr. Dheeraj Nair, AOR

Mr. Saurav Agarwal, Adv.

Mr. Kunal Chatterji, Adv.

Mr. P.C. Sharma, Adv.

Mr. T. R. B. Sivakumar, AOR

Mr. Ansuman Chaudhary, Adv.

Mr. Pravar Veer Misra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Mr. Nakul Dewan, learned Senior counsel appearing for the respondent in Special Leave Petition (Civil) Nos.5605-5606 of 2019 started his arguments at 10.40 a.m. and concluded at 11.45 a.m.

Thereafter, Mr. Saurav Agarwal, learned counsel appearing for the respondent in Civil Appeal No.2402 of 2019 started his arguments at 11.45 a.m. and was on his legs when the Court rose for the day leaving the matters as part-head.

List the matters on Tuesday, the 4<sup>th</sup> February, 2020 as part-heard for further hearing.

(VISHAL ANAND)  
COURT MASTER (SH)

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR